NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 85/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Akhlesh Thakur

(Pratham Township and Developers Pvt Ltd).

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Rajerh Cohio

Applant

200

2.

ORDER

Learned PCS Mr. Rajesh Lohia i/b Learned PCS Ms. Swati Mittal present for Appellant. None present for ROC.

Heard arguments of learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL